

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1546/2024, New IA (IBC)/1540/2024 in CP(IB) No.43/7/HDB/2018
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/1546/2024

Present: Ld. Counsel Mr. PBA Srinivasan for the Applicant.

This application has been moved for urgent listing of IA(IBC)/1540/2024. As IA(IBC)/1540/2024 is taken up today. Therefore, this IA has become infructuous.

IA(IBC)/1540/2024

Present: Ld. Counsel Mr. PBA Srinivasan for the Applicant.

In view of the expiry of the IBBI registration of the previous RP and also the request made by him for leaving the assignment, the CoC has taken a decision to replace the RP with Mr.Devendra Prasad bearing Registration No. IBBI/IPA-002/IPN-0036/2017-2018/11271. We have gone through the entire records and found the submissions made are genuine and correct. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)